

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**I.A. Nos. 488 & 489 of 2016
in DFR No. 2288 of 2016**

Dated : 18th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Himalaya Power Producers Association ... Appellant(s)
Vs.
Power Transmission Corporation of Uttarakhand & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. S.Vallinayagam for
Mr. Buddy A. Ranganadhan for R.1

ORDER

**I.A. Nos. 488 & 489 of 2016
*(Appls. for condonation of delay in filing & refiling the appeal)***

List the matter on **24.10.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt